

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/49/2017
NAME OF THE PETITIONER(S) : HEMALATHA & ANOTHER
NAME OF THE RESPONDENT(S) : SRI SRIVATHSA PAPER MILLS PVT LTD & 4 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. V. KAMALAKUMAR K A. CELINE	Counsel for Respondents	Kamala V A. Celine 984333 4414 9994222720
2. R. VIDHYASHANKAR } R. ASHOK KUMAR }	Counsel for Petitioners	Ashok Kumar 9894162442

ORDER

Counsel for the Petitioner present. Counsel for R2 to R5 present. Matter is posted for arguments in relation to the maintainability of the petition. Put up on **07.12.2017 at 10.30 A.M.**

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MEMBER (JUDICIAL)

ghk